

THE HIGH COURT OF KERALA

APPLICATION FORM

Paste here a passport size photograph (taken within the last six months) of the candidate and **sign across it**. (Do not staple or pin)

Recruitment No.

Name of post.....

Note: Furnish full and correct information. Candidate should read the Notification inviting application before filling up the form. Do not enclose copies of any document/certificate in proof of the claims.

1	Name with initials (IN BLOCK LETTERS)	
2	(a) Address for communication (IN BLOCK LETTERS) (with District, State and PIN Code)	
	(b) Permanent Address (IN BLOCK LETTERS) (with District, State and PIN Code)	
3	Nationality	
4	(a) Date of birth	
	(b) Gender (Male/Female)	
5	(a) Religion	
	(b) Community/Caste/Tribe	
	(c) Category (SC/ST/OBC)	
6	(a) Educational Qualifications (Details of SSLC, N T C in the trades of Electrician or Wireman, Licence in Plumbing etc. should be given)	
	(b) Experience, if any	
7	(a) Name of father/mother/guardian (Specify relationship)	
	(b) Mother tongue	
8	Are you eligible for relaxation of upper age limit? If yes, give details (Ex-Servicemen should state the number of years of service and the number of years of unemployment on discharge)	
9	Are you employed on a regular basis under State or Central Government? If yes, give details	
10	Are you presently ineligible to apply for the post on account of debarment by Public Service Commission, dismissal from service or conviction by a Court of Law? If yes, give details	
11	Are you eligible for exemption from payment of fees? If yes, state category (SC/ST)	
12	Details of remittance of application fees	Amount: DDNo.: Date: Name of bank & branch:

DECLARATION

I hereby declare that the information given above is correct and complete to the best of my knowledge and belief. In the event of any information being found false or incorrect, my candidature/appointment may be cancelled without further notice. I also declare that I am a citizen of India by birth/domicile.

Place:

Date:

SIGNATURE OF CANDIDATE